

**IN THE HIGH COURT OF BOMBAY AT GOA****LD-VC-CW-337-2020**

Sunil Deshpande ..... Petitioner  
Versus  
State of Goa & Another ..... Respondents

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Mr. Gaurish Agni, Advocate for the Petitioner.

Ms. Maria Correia, Additional Government Advocate for Respondent Nos. 1 and 2.

**Coram:- M.S. SONAK &  
M.S. JAWALKAR, JJ.**

**Date:- 1<sup>st</sup> December, 2020**

P.C.

Ms. Maria Correia, the learned Additional Government Advocate states that affidavit on behalf of concerned respondents will be filed positively by 04.12.2020.

2. In case, the petitioner wishes to file any rejoinder, liberty is granted to do so, within a period of one week from the date of receipt of the reply.

3. Stand over to 15.12.2020.

**M.S. JAWALKAR, J.**

**M.S. SONAK, J.**

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